

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 627  
TO BE ANSWERED ON 04.02.2026

**EKLAVYA MODEL RESIDENTIAL SCHOOLS**

627 SHRI SAMIRUL ISLAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the State-wise/UT- wise total number of Eklavya Model Residential Schools sanctioned, functional as on 1st January, 2026;
- (b) the year-wise details of total funds allocated and utilised for EMRS in the last five years; and
- (c) the sanctioned strength and in position strength of teaching and non-teaching staff in EMRS?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

(a) As of 1<sup>st</sup> January, 2026, 723 Eklavya Model Residential Schools (EMRSs) have been sanctioned and 499 EMRSs are functional across the country. The State-wise/UT- wise number of EMRSs sanctioned, functional are given at **Annexure**.

(b) Year-wise details of total funds allocated and utilised for EMRS in the last five years is as under:

(Rs.in Crore)

Sr. No.	Financial Year	Fund Allocated (RE)	Utilisation
1	2020-21	1,200.00	936.28
2	2021-22	1,153.00	1,322.78
3	2022-23	1,999.90	2,014.95
4	2023-24	2,471.81	2,446.24
5	2024-25	4,748.92	4,713.21

(c) 31 teaching posts and 21 non-teaching posts are sanctioned per EMRS for EMRSs with classes upto XII<sup>th</sup> standard having a full strength of 480 students. There are 6605 regular teaching and 1832 non-teaching staff in position in EMRSs as on 31.12.2025. In addition to the direct recruitment, NESTS has also advised State Governments to depute staff on deputation. Further, State EMRS Societies are engaging guest teachers against vacancies, if any, and non-teaching staff on outsourcing basis/local engagement, so that academic activities are not hampered.

Annexure as referred in part (a) of the reply to Rajya Sabha Unstarred question No. 627 for 04.02.2026 raised by Shri Samirul Islam regarding “Eklavya Model Residential Schools”

**State/UT- wise number of EMRS Sanctioned and Functional as on 1st January 2026**

S.No.	Name of State	EMRS Sanctioned	EMRS Functional
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	5
3	Assam	17	6
4	Bihar	3	2
5	Chhattisgarh	75	75
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	47	44
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	91	51
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	-
14	Madhya Pradesh	71	63
15	Maharashtra	39	37
16	Manipur	21	5
17	Meghalaya	37	2
18	Mizoram	17	11
19	Nagaland	22	3
20	Odisha	111	47
21	Rajasthan	31	31
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	12
26	Uttar Pradesh	4	3
27	Uttarakhand	4	4
28	West Bengal	9	8
	<b>Total</b>	<b>723</b>	<b>499</b>

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